

LOK SABHA
UNSTARRED QUESTION NO. 3134
TO BE ANSWERED ON 31st DECEMBER, 2018

CSR Amount

3134. SHRI MALLIKARJUN KHARGE:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total amount sanctioned to different States under Corporate Social Responsibility (CSR), State-wise; and

(b) the total amount sanctioned to different organizations, institutions, associations, individuals and other bodies in Odisha since 2014 till date, district/project-wise?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) The total amount sanctioned under Corporate Social Responsibility (CSR) by major Oil PSUs during last three years is as below:-

Oil PSUs	Total Sanctioned amount (Rs. in Lakhs)
IOCL	70171.30
ONGC	145034.00
BPCL	35258.95
HPCL	27701.64
GAIL	36371.52
EIL	3984.08
TOTAL	318521.49

Project/District/State-wise details of sanctioned amount under CSR are available on the respective websites of the Oil PSUs.

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- (a) The details of amount sanctioned to different organizations, institutions, associations, individuals and other bodies by Oil PSUs in Orissa since 2014 are as below :-

Oil PSUs	Total Sanctioned amount (Rs. in Lakhs)
IOCL	18046.62
ONGC	10724.77
BPCL	3753.45
HPCL	3710.36
GAIL	3893.15
EIL	367.61
TOTAL	40495.96

Project/District/State wise CSR expenditure since 2014 of Oil PSUs is available on their respective websites.
